

THE GAUHATI HIGH COURT

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

ORDER No.38

Dated Guwahati, the 30th May, 2013

In partial modification of Order No. 29 dated 14.05.2013, it is hereby ordered that henceforth, all mentions for listing of cases on the same day, cases where affidavits and Misc. Cases have been filed and are sought to be called to the court on the same day, have to be made before the Hon'ble the Chief Justice, at 10:30 am. In the event of absence of the Hon'ble the Chief Justice, all mentions shall be made before the next available senior most Hon'ble Judge.

If listing or calling of documents is sought on the next day petition can be made before Registrar (Judicial).

By Order,

Sd/- A.Chakravarty
REGISTRAR (JUDICIAL)

Memo No.HC.III-39/2010/1737-49 IG dated 30th May, 2013
Copy for information to:

1. The Registrar (Vig. / Admn. / Judl.), Gauhati High Court, Guwahati.
2. The Registrar-cum-Principal Secy. to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
3. The Joint Registrar (_____), Gauhati High Court, Guwahati.
4. The Secretary General, Gauhati High Court Bar Association, Guwahati.
5. The General Secretary, Gauhati High Court Advocates Association, Guwahati.
6. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
7. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
8. The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
9. The Librarian Cum- Research Officer, Gauhati High Court, Guwahati.
- ✓ 10. The System Analyst, Computer Section, Gauhati High Court, Guwahati. He is to upload this order in the website of Gauhati High Court.
11. The P.S. to Hon'ble Mr. / Mrs. Justice _____, Gauhati High Court, Guwahati.
12. The Superintendent (_____), Gauhati High Court, Guwahati.
13. C. A. to The Registrar General, Gauhati High Court, Guwahati.

PC.
30.5.13
REGISTRAR (JUDICIAL)